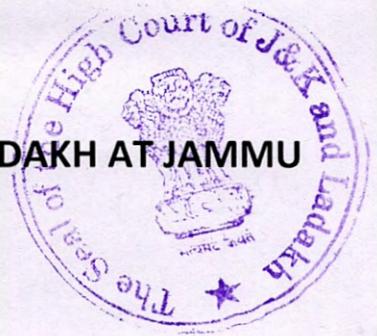


HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)



File No.:- RFA 13/2021

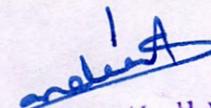
Titled
Union Territory of J&K and ors V/s **Nanak Singh and Ors.**
..... Petitioner/Appellant(s) Respondent (s)

Notice to the respondent (s): -

6. Charanjeet Kour W/o Sohan Singh
R/o Belicharana Jammu.
7. Paramjeet Kour W/o Kuldeep Singh
R/o Digiana, Jammu.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 01.07.2024 09.00 A.M. or the next working day if 01.07.2024 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 6th day of May, 2024 at Jammu.


Registrar (Judl.)
High Court of J&K and Ladakh
JAMMU.

No.:-

Dated:-

Copy of the above forwarded to:

1. . The Editor State Times, Jammu for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing.
2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

3379
6/5/24


Registrar (Judl.)
High Court of J&K and Ladakh
JAMMU.